

Declaration of Assets and Liabilities

Year.....

I, PRATIMA KUMARI, son/daughter/wife of LATE CHANDRA SHEKHAR P D S
aged 51 years, belonging to B.L.A.S.
service and presently working as ASSISTANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	500	NIL			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000	NIL			
(iii)	Bonds, Debentures and Shares in companies		NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post office 50,000 LIC 7000xby	NIL			
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL			
(vi)	Jewellery (give details of weight and value)	Gold 60gm 2,90,000	NIL			
(vii)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pratima Kumari

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	8 Acre Ancestral Land 8 Acre 40,00,000	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral House 50,00,000 Self House 70,00,000	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I. Housing Loan	26,00,000
	(ii) Loans from financial institutions		Repaid: 10,00,000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	Dues - 25,00,000
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

Pratima Kumari

	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AOTPK0421E 22,000 (Tax)	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA- 992

Gender :- F (M/F)

Date of Birth :- 2 2 0 2 1 9 6 8 (DD/MM/YYYY)

Class/Group :- B E (A/B/C)

Cadre :- B
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..Pratima Kumari..

Name of Employee:

Place: ..Patna..

Designation: ..ASSISTANT..

Date:

Department: ..B.L.A.S. PATNA..

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Pratima Kumari